GRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 4057 TO BE ANSWERED ON THE 25TH MARCH, 2025

IMPLEMENTATION OF DIGITAL PUBLIC INFRASTRUCTURE

4057. SHRI G M HARISH BALAYOGI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the status of Digital Agriculture Mission, including key components such as AgriStack the Farmers Registry, geo-referenced village maps and Crop Sown Registry;
- (b) whether the Government has conducted Digital Crop Survey using Digital Public Infrastructure (DPI) in the previous year, if so, the details regarding the States and districts where it was conducted and the States and districts planned for expansion this year and the coming years;
- (c) whether the Government has signed MoUs for the creation and implementation of DPI for agriculture, if so, the details regarding participating States and districts where DPI is planned for implementation this year and the coming years;
- (d) the number of Farmer IDs created and the States and districts where they have been implemented;
- (e) the timeline and targets for Farmer ID creation over the next three years, including the districts planned for implementation; and
- (f) whether any discrepancies have been found in linking land records and other farmer related data, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (f): The Digital Agriculture Mission envisages the creation of Digital Public Infrastructure for Agriculture such as Agristack, Krishi Decision Support System, and a comprehensive Soil Fertility & Profile Map to enable a robust digital agriculture ecosystem in the country. This, in turn would drive innovative farmer-centric digital solutions and make timely and reliable crop-related information available to all the farmers. Agristack consists of three foundational registries or databases in the agriculture sector, i.e., the Farmers' Registry, Geo-referenced village maps, and the Crop Sown Registry; all created and maintained by the State Governments/Union Territories. The Government has a plan

to generate 11 Crores Farmer IDs by 2026-27. As of 21.03.2025, a total of 4,58,05,017 Farmer IDs have been created, the details of the same are given in Annexure-I. Georeferenced village maps are a pre-requisite condition for the Digital Crop Survey (DCS) and DCS was undertaken in 436 Districts in Kharif in 2024. So far, in more than 450 districts around 23 crore agricultural plots have been surveyed in Rabi 2024. The details of the same is given at Annexure-II. In 2025-26, the government plans to conduct DCS in all the districts of the country. Further, the Krishi Decision System was launched on August 16, 2024, and the Soil & Land Use Survey of India (SLUSI) has completed the profile creation of soil maps over 130 lakh hectares.

At present, a separate Memorandum of Understanding (MoU) has been signed with each of the 24 states/UTs for the creation and implementation of the Digital Public Infrastructure for Agriculture. The land records for incorporating the inheritance and land transactions are updated by the respective State/UT Governments.

Nationwide Progress: State Farmers' Registry

S.No.	State	No. of Generated Farmer IDs (As of 21.03.2025)	
1	Andhra Pradesh	38,45,143	
2	Assam	3,63,910	
3	Bihar	1,064	
4	Chhattisgarh	18,18,359	
5	Gujarat	40,83,036	
6	Madhya Pradesh	69,21,210	
7	Maharashtra	81,37,299	
8	Odisha	1,87,223	
9	Rajasthan	56,68,877	
10	Tamil Nadu	23,76,229	
11	Telangana	295	
12	Uttar Pradesh	1,26,22,458	

Nationwide progress: Status of Digital Crop Survey (DCS)

#	State Name	Districts DCS Started	Plot Surveyed (As of 21.03.2025)
1	Bihar	28	45,49,390
2	Gujarat	33	39,31,504
3	Maharashtra	34	67,38,157
4	Odisha	30	1,77,23,859
5	Rajasthan	30	4,50,52,135
6	Uttar Pradesh	75	5,23,27,196
7	Andhra Pradesh	26	90,00,000
8	Madhya Pradesh	55	4,63,00,000
9	Tamil Nadu	38	3,84,45,754
10	Kerala	03	8,17,100
11	Assam	27	27,30,397
12	Jharkhand	5	1,36,368
13	Telangana	32	36,81,902
14	Chhattisgarh	19*	2,68,672
15	Punjab	23	17,707
16	Uttarakhand	03	1,062